

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 228**  
**IB-505/ND/2022**  
**IA-1666/2024**

**IN THE MATTER OF:**

**Mahi Buildhome Pvt. Ltd.**

...

**Applicant/Petitioner**

**Versus**

**Unibera Developers Pvt. Ltd.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 08.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Mansij Arya, Adv. Surbhi Gupta in IA-  
1666/2024

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-1666/2024:** As prayed by the Ld. Counsel for the RP further one-week time is granted for filing the reply.

List on 21.08.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**